SAWAI SINGH SISODIA): On behalf of Shri Pranab Mukherjee, I beg to move for leave to introduce a Bill further to amend the Charitable Endowments Act, 1890.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Charitable Endowments Act, 1890."

The motion was adopted.

SHRI SAWAI SINGH SISODIA: I introduce the Bill.

13.15 hrs.

The Lok Sabha then adjourned for Lunch till Fiften minutes past Two of the Clock.

The Lok Sabha re-assembled after Lunch at Seventeen minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER *in the Chair*]?

MATTERS UNDER RULE 377

NEED TO RESTART THE CLOSED KATIHAR JUTE MILLS OF BIHAR

SHRI TARIQ ANWAR (Katihar): I want to draw the attention of the Union Commerce Minister towards the reported lock-out and closing down of the katihar jute mills, Katihar (Bihar). As I came to know the Jute Mill was continuing sick due to mismanagement and paucity of funds. The electricity department has disconnected power supply to the mill following heavy arrear pending against it. Due to the closing of the Jute Mill, thousands of poor labourers and their families will starve. As I am the representative of the areas, I have the moral responsibility to get it reopened.

So, I request Commerce Minister to personally intervene and get the Katihar Jute Mills restarted so that the labourers could get their earning and livelihood. I also request the Finance Ministry to allot adequate funds for the payment of electricity arrears and other recurring expenditure.

(ii) LATE RUNNING OF TRAINS ON BAREILLY-PILIBHIT-SHAHJAHNPUR-BAHERI-BUDAUN SECTION OF N.E. RAILWAY

श्री हरीश कुमार गंगवार (पीलीभीत): मान्यवर, एन. ई. आर. के बरेली-पीलीभीत-पूरनपुर-शाहजहांपुर, बहेड़ी- बदायूं सैक्शन में रेलगाड़ियां आम तौर से 6 से 8 घंटे तक लेट चल रही हैं यहां तक कि एक्सप्रैस ट्रेनें भी 4-5 घन्टे लेट चलती हैं। यह क्रम 2 वर्षों से अबाध गति से चल रहा है। परिणाम यह है कि न्यायालय को जाने वालों को विशेष रूप से तथा अन्य यात्रियों को सामान्यत: भारी कठिनाई व हानि उठानी पड़ती है। साथ ही रेल विभाग को अत्यधिक आर्थिक हानि हो रही है क्योंकि यात्री रेल पर न बैठ कर बसों से यात्रा करने में अधिक सुविधा एवं समय की बचत अनुभव करते हैं।

इस समस्या को विशेष रूप से लेकर एन. ई. रेलवे डेली पैसेंजर्स एसोसिएशन तथा एन. ई. आर. के. इज्जत नगर डिवीजन के अधिकारियों की एक बैठक 9.8.81 को बदायू में हुई थी, जिसमें अधिकारियों ने ट्रेन्स को ठीक समय पर चलाने का आश्वासन दिया था। समझ में नहीं आता कि 50-60 किलोमीटर के अन्दर ही इस विभाग में ट्रेन्स क्यों इतना लेट हो जाती हैं। इस बैठक के पश्चात् भी लेट रनिंग कम होना तो दूर उल्टे बढ़ गया है।

मैं माननीय रेल मंत्री से मांग करता हूं कि वे उपरोक्त भाग में ट्रेनों को समय से चलाने की अविलंब व्यवस्था करें तथा इस मार्ग पर चलने वाली एक्प्रेस व मेल ट्रेनों में डीजल इन्जन लगाकर यात्रियों को सुविधाजनक रूप से यात्रा कराने को मांग भी स्वीकार करें।

---

*Published in Gazette of India extraordinary, Part 2, Section II dated 13-7-1982

V